

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 111
TO BE ANSWERED ON 17.7.2017

TRIBAL WELFARE

111 SHRI RAYAPATISAMBASIVA RAO:
SHRI J.J.T. NATTERJEE:
SHRI ARJUN LAL MEENA:
SHRI B. SRIRAMULU:
SHRI ALOK SANJAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted any study to evaluate the status of tribals in different parts of the country and if so, the details and the outcome thereof and the follow-up action taken thereon;
- (b) the details of the welfare schemes / programmes being implemented by the Government for the development / upliftment of tribals along with the number of beneficiaries therefrom, State/UT-wise;
- (c) the monitoring mechanism put in place by the Government to ensure better and effective implementation of these schemes; and
- (d) the budgetary allocation made and funds utilised therefrom, during each of the last three years, scheme/programme-wise and State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) &(b):Status of Scheduled Tribes (STs) in different parts of the Country are evaluated through decennial Census conducted by the Office of Registrar General, India; large scale sample surveys conducted by National Sample Survey Office(NSSO), Ministry of Statistics& Programme Implementation; various surveys conducted by Ministry of Health & Family Welfare and Ministry of Human Resource Development; Agricultural Census conducted by Ministry of Agriculture & Farmers Welfare, etc.Data pertaining to STs based on Census and different surveys are at **Annexure I-V**.

Based on Census / survey data,Government has adopted a multi-pronged strategy for overall development of STs across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood,infrastructure,etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of Schemes/programmesadministered by Ministry of Tribal Affairs is at **AnnexureVI** and number of beneficiaries availing benefit under some of these schemes, State/UT-wise, are given at **AnnexuresVII& VIII**

(c):The monitoring mechanism put in place by the Government to ensure better and effective implementation of the schemes / programmes includes the following:

- (i) The primary responsibility of monitoring and control over the performance of the schemes/programmes is that of the State Governments. However, the schemes/programmes are also monitored through holding periodic meetings, field visits whenever necessary, progress reports and Utilization Certificates;
- (ii) As regards the grants released to State Governments/UTs under the various schemes it is ensured that the utilization certificate is received from them along with the physical progress report.
- (iii) Some of the State Governments have enacted laws on Tribal Sub-Plan. In some States, Chief Minister monitors the progress of work relating to tribal welfare and development.
- (iv) The Ministry has developed a mobile app for monitoring wherein field inspection reports, photographs, etc., of projects can be uploaded by stakeholders.
- (v) MIS has been developed for Tribal Sub Scheme monitoring which encompasses monitoring of both financial and physical outputs.
- (vi) All sanction orders are uploaded on the Ministry's website.
- (vii) States have been requested to link UID with beneficiaries and upload beneficiaries on their website.
- (viii) Monitoring of the scheme "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) is done by the two committees one at State level under Chairmanship of Chief Secretary of the respective State and other at District Level under Chairmanship of respective District Collector. Besides this, Government of India also monitors the scheme through Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) at the Centre.
- (ix) Mandatory Annual Inspection of NGO projects by District Authorities
- (x) Scrutiny of proposals by Multidisciplinary State Level Committee for Voluntary Efforts every year

(d): Scheme / programme - wise and State / UT-wise funds released and funds utilized during each of last three years are given at **Annexure VIII**.

Annexures I to VII referred to in reply to part(a)& (b) of Lok Sabha Unstarred Question No.111 for 17.7.2017 regarding "Tribal Welfare".

Annexure I

Number of PHCs in Tribal Areas (during 2014, 2015 and 2016)

S. No.	State / UT	2014			2015			2016		
		R	P	S	R	P	S	R	P	S
1	Andhra Pradesh	261	223	38	114	130	**	114	154	**
2	Arunachal Pradesh #	39	117	**	39	117	**	39	143	**
3	Assam	183	283	**	183	283	**	183	283	**
4	Bihar	63	6	57	63	6	57	63	6	57
5	Chhattisgarh	361	408	**	361	411	**	361	411	**
6	Goa	4	8	**	4	8	**	4	8	**
7	Gujarat	401	323	78	401	382	19	401	381	20
8	Haryana *	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	18	43	**	18	43	**	18	43	**
10	Jammu & Kashmir	70	48	22	70	48	22	70	48	22
11	Jharkhand	393	147	246	393	160	233	393	160	233
12	Karnataka	171	68	103	171	64	107	171	64	107
13	Kerala	21	137	**	21	137	**	21	137	**
14	Madhya Pradesh	713	328	385	713	332	381	713	332	381
15	Maharashtra	450	315	135	450	315	135	450	315	135
16	Manipur	39	45	**	39	45	**	39	45	**
17	Meghalaya #	106	108	**	106	110	**	106	109	**
18	Mizoram #	25	57	**	25	57	**	25	57	**
19	Nagaland #	65	126	**	65	128	**	65	126	**
20	Odisha	449	426	23	449	426	23	449	426	23
21	Punjab *	0	0	0	0	0	0	0	0	0
22	Rajasthan	434	209	225	434	210	224	434	209	225
23	Sikkim	8	12	**	8	12	**	8	12	**
24	Tamil Nadu	33	66	**	33	66	**	33	66	**
25	Telangana	-	-	-	146	93	53	146	93	53
26	Tripura	55	44	11	55	45	10	55	45	10
27	Uttarakhand	13	29	**	13	10	3	13	24	**
28	Uttar Pradesh	51	NA	NA	51	NA	NA	51	NA	NA
29	West Bengal	242	304	**	242	304	**	242	300	**
30	A&N Island	1	4	**	1	4	**	1	4	0
31	Chandigarh *	0	0	0	0	0	0	0	0	0
32	D&N Haveli #	7	7	0	7	7	0	7	7	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi *	0	0	0	0	0	0	0	0	0
35	Lakshadweep#	1	4	**	1	4	**	0	4	**
36	Puducherry *	0	0	0	0	0	0	0	0	0
	India	4677	3895	1323	4676	3957	1267	4690	4012	1266

@ New State (since 2.6.2014), ** surplus, NA: Not Available, # States with predominantly tribal areas

*State / UT has no separate Tribal Area / Population, R: Required, P: In position, S: Shortfall

Source: Rural Health Statistics, M/o Health and Family Welfare

Annexure II

Shortfall of Doctors at Primary Health Centres (PHCs) in Tribal Areas during 2014, 2015 and 2016

S. No.	State/UT	2014	2015	2016
1	Andhra Pradesh	**	**	**
2	Arunachal Pradesh #	25	15	21
3	Assam	83	83	50
4	Bihar	5	5	5
5	Chhattisgarh	262	255	246
6	Goa	**	**	**
7	Gujarat	52	111	70
8	Haryana *	0	0	0
9	Himachal Pradesh	0	**	13
10	Jammu & Kashmir	**	**	**
11	Jharkhand	**	0	43
12	Karnataka	25	26	26
13	Kerala	**	**	**
14	Madhya Pradesh	29	33	20
15	Maharashtra	**	**	**
16	Manipur	**	**	**
17	Meghalaya #	**	**	4
18	Mizoram #	8	8	**
19	Nagaland #	0	**	6
20	Odisha	205	205	129
21	Punjab *	0	0	0
22	Rajasthan	2	-35	**
23	Sikkim	5	**	0
24	Tamil Nadu	**	**	**
25	Telangana @	-	**	**
26	Tripura	**	**	**
27	Uttarakhand	**	**	12
28	Uttar Pradesh	NA	NA	NA
29	West Bengal	**	**	**
30	A& N Islands	**	**	**
31	Chandigarh *	0	0	0
32	D & N Haveli #	0	**	0
33	Daman & Diu	0	0	0
34	Delhi *	0	0	0
35	Lakshadweep #	**	**	0
36	Puducherry *	0	0	0

@ New State (since 2.6.2014), ** surplus, NA: Not Available

States with predominantly tribal areas, *State / UT has no separate Tribal Area / Population

Source: Rural Health Statistics, M/o Health and Family Welfare

Annexure III

Drop-Out Rates in School Education for Scheduled Tribe Students

Year/ Classes	Classes (I-V)			Classes (I-VIII)			Classes (I-X)		
	Boys	Girls	Total	Boys	Girls	Total	Boys	Girls	Total
2011-12	36.1	34.4	35.3	57.3	57.1	57.2	64.4	67.6	65.9
2012-13 (P)	33.3	31.2	32.3	50.6	47.5	49.2	63.2	62.2	62.7
2013-14 (P)	31.9	30.7	31.3	49.8	46.4	48.2	63.2	61.4	62.4

Source: Education at a Glance, Dept. of School Education, M/o Human Resource Development. P: Provisional

State -wise Percentage of Scheduled Tribes Below Poverty Line
(Tendulkar Methodology)

S. No.	State	Rural		Urban	
		2009-10	2011-12	2009-10	2011-12
1	Andhra Pradesh	40.2	24.1	21.2	12.1
2	Assam	32.0	33.4	29.2	15.6
3	Bihar	64.4	59.3	16.5	10.3
4	Chhattisgarh	66.8	52.6	28.6	35.2
5	Gujarat	48.6	36.5	32.2	30.1
6	Himachal Pradesh	22.0	9.5	19.6	4.0
7	Jammu & Kashmir	3.1	16.3	15.0	3.0
8	Jharkhand	51.5	51.6	49.5	28.7
9	Karnataka	21.3	30.8	35.6	33.7
10	Kerala	24.4	41.0	5.0	13.6
11	Madhya Pradesh	61.9	55.3	41.6	32.3
12	Maharashtra	51.7	61.6	32.4	23.3
13	Odisha	66.0	63.5	34.1	39.7
14	Rajasthan	35.9	41.4	28.9	21.7
15	Tamil Nadu	11.5	36.8	17.6	2.8
16	Uttar Pradesh	49.8	27.0	20.2	16.3
17	Uttarakhand	20.0	11.9	0	25.7
18	West Bengal	32.9	50.1	20.6	44.5
	All India	47.4	45.3	30.4	24.1

Legend: ST=Scheduled Tribe

NB: 1. The poverty ratios among the STs are estimated from the percentage distribution of persons of ST population as obtained from the large sample survey consumer expenditure data of the National Sample Survey (NSS) and the poverty line for all population.

2. The poverty ratios are based on MRP (Mixed Recall Period) consumption distribution.

3. All India poverty ratio for the social groups is worked out from the respective NSS distribution of persons and (implicit) all-India poverty line for all population.

4. The poverty ratio among Scheduled Tribes population at State level may be treated with caution due to small sample size of household based on which the class distribution of persons have been obtained. These States are in urban areas, number of sample households is 18 in Bihar, 18 in Himachal Pradesh and 9 in Kerala

5. Source: Erstwhile Planning Commission.

Literacy Rate of Scheduled Tribes as per Census 2001 and 2011

Sl. No.	India / State / UT	Literacy Rate	
		2001	2011
	INDIA	47.1	59.0
1	Jammu & Kashmir	37.5	50.6
2	Himachal Pradesh	65.5	73.6
3	Uttaranchal	63.2	73.9
4	Rajasthan	44.7	52.8
5	Uttar Pradesh	35.1	55.7
6	Bihar	28.2	51.1
7	Sikkim	67.1	79.7
8	Arunachal Pradesh	49.6	64.6
9	Nagaland	66.0	80.0
10	Manipur	65.9	72.6
11	Mizoram	89.3	91.5
12	Tripura	56.5	79.1
13	Meghalaya	61.3	74.5
14	Assam	62.5	72.1
15	West Bengal	43.4	57.9
16	Jharkhand	40.7	57.1
17	Orissa	37.4	52.2
18	Chhattisgarh	52.1	59.1
19	Madhya Pradesh	41.2	50.6
20	Gujarat	47.7	62.5
21	Daman & Diu	63.4	78.8
22	Dadra & Nagar Haveli	41.2	61.9
23	Maharashtra	55.2	65.7
24	Andhra Pradesh	37.0	49.2
25	Karnataka	48.3	62.1
26	Goa	55.9	79.1
27	Lakshadweep	86.1	91.7
28	Kerala	64.4	75.8
29	Tamil Nadu	41.5	54.3
30	Andaman & Nicobar Islands	66.8	75.6

Note: No Notified Scheduled Tribes in Punjab, Chandigarh, Haryana, NCT of Delhi and Puducherry as in 2011.

Schemes being implemented by Ministry of Tribal Affairs for STs

S. No.	Name of the Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS).
2	Grants under Article 275 (1) of the Constitution of India.
3	Pre-Matric Scholarship scheme for ST students.
4	Post-Matric Scholarship scheme for ST students.
5	Girls & Boys Hostels for STs
6	Ashram Schools in Tribal Sub-Plan Area
7	Vocational Training in Tribal Areas
8	National Fellowship and Scholarship for Higher Education of ST students.
9	National Overseas Scholarships for ST students.
10	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
11	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs), etc. for Minor Forest Produce (MFP) Operations.
12	Grants-in-Aid to Voluntary Organisations working for the welfare of STs
13	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
14	Development of Particularly Vulnerable Tribal Groups (PVTGs).
15	Institutional support for Marketing and Development of Tribal Products / Produce
16	Support to National /State Scheduled Tribe Finance and Development Corporations
17	Research Information & Mass Education, Tribal Festival and Others.
18	Grant-in-Aid to Tribal Research Institutes

Annexure VII

State/UT wise number of beneficiaries for the Scheme of Girls & Boys Hostels for STs

Sl. No.	State	2014-15	2015-16
1.	Arunachal Pradesh	0	340
2.	Chhattisgarh	0	1300
3.	Kerala	600	0
4.	Nagaland	0	9500
5.	Rajasthan	0	1600
	Total	600	12740

Scheme of Ashram Schools in Tribal Sub-Plan Area: During 2013-14, 10260 new seats (Maharashtra-3700, Odisha-4500, Sikkim-420 and Tripura-1000) were created. Such schools are presently funded from SCA to TSS/ Article 275(1) grants.

State/UT wise number of beneficiaries for the Scheme of Vocational Training in Tribal Areas:

Sl. No.	State	2014-15	2015-16
1.	Assam	1000	3000
2.	Gujarat	0	4898
	Total	1000	7898

STATE WISE NO.OF BENEFICIARIES COVERED UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs.

S.No.	Name of State	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	12268	61477	51936
2	Arunachal Pradesh	43386	16552	88711
3	Assam	8420	53064	73409
4	Chhattisgarh	1540	100	1834
5	Gujarat	138900	32671	248545
6	Himachal Pradesh	1215	0	1215
7	Jharkhand	135536	69003	177506
8	Jammu & Kashmir	140	0	0
9	Karnataka	47950	56803	21544
10	Kerala	92564	137110	82022
11	Madhya Pradesh	728	23066	15932
12	Maharashtra	6008	200	4441
13	Manipur	2722	2976	4093
14	Meghalaya	70783	46385	41904
15	Mizoram	1463	0	2411
16	Nagaland	100	0	0
17	Orissa	126276	42185	51867
18	Rajasthan	369	200	267
19	Sikkim	90	258	190
20	Tamil Nadu	123434	100	53862
21	Telangana	44	150	2689
22	Tripura	100	100	200
23	Uttarakhand	821	2614	2839
24	Uttar Pradesh	3459	150	247
25	West Bengal	67167	88955	16525
26	Delhi	63	0	92
	Total	885546	634119	944281

STATE WISE NO. OF BENEFICIARIES COVERED IN STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS

S. No.	Name of the State	2014-15	2015-16	2016-17
1	Andhra Pradesh	3898	14702	3552
2	Arunachal Pradesh	100	0	0
3	Chhattisgarh	192	0	192
4	Gujarat	10999	7742	11981
5	Jharkhand	150	100	0
6	Madhya Pradesh	2661	512	1325
7	Maharashtra	200	0	440
8	Orissa	1236	9601	8204
9	Rajasthan	1392	0	535
10	Telangana	3129	3459	3479
	Total	23957	36116	29708

Funds released for Skill Development and Vocational Training under SCA to TSP and Article 275(1) and number of beneficiaries

(Rs. in lakh)

S No.	Name of State	2014-15		2015-16		2016-17	
		Funds Release	No. of Beneficiaries	Funds Release	No. of Beneficiaries	Funds Release	No. of Beneficiaries
1	Andhra Pradesh	487.82	1623	300.00	700	40.00	125
2	Arunachal Pradesh	100.00	320	230.00	700	125.00	390
3	Assam	1699.25	5600	1800.00	6000	168.00	1120
4.	Bihar	250.00	800	750.00	2500	430.18	4620
5.	Chhattisgarh	2029.56	6500	1000.00	4000	2090.00	4400
6.	Goa	0	0	0.00	0.00	0	0
7.	Gujarat	4620.00	10216	3695.72	8000	2998.00	2300
8.	Himachal Pradesh	241.58	2500	175.00	400	300.64	937
9.	Jammu & Kashmir	0.00	0	500.00	1650	500.00	3000
10.	Jharkhand	3492.96	11500	1240.00	3500	0.00	0
11.	Karnataka	900.00	3000	1800.00	6400	0.00	0
12.	Kerala	530.00	3028	550.00	1800	35.10	290
13.	Madhya Pradesh	8057.55	25000	3300.00	10000	2233.19	6500
14.	Maharashtra	1100.00	3600	1977.18	6590	1000.00	1000
15.	Manipur	150.00	3000	200.00	665	0.00	0
16.	Meghalaya	500.00	1650	0.00	0.00	0.00	0
17.	Mizoram	53.36	175	100.00	500	300.00	937
18.	Nagaland	355.00	1175	300.00	1000	180.00	562
19.	Odisha	4584.47	10000	3194.59	10640	7093.35	22165
20.	Rajasthan	1650.00	8500	2675.00	7800	0.00	0
21.	Sikkim	60.00	616	215.00	715	109.80	50
22.	Tamil Nadu	0.00	0	0.00	0.00	0.00	0
23.	Telangana	1750.00	5800	1300.00	3800	1186.35	6000
24.	Tripura	1038.50	1400	290.00	1000	450.00	2093
25.	Uttar Pradesh	536.92	1700	290.00	965	0.00	0
26.	West Bengal	3110.00	10300	2063.58	6875	990.00	5500
Total		37296.97	118003	27946.07	86200	20229.61	61989

Statement showing recurring funds release with beneficiaries for EMRS under Art. 275(1) as on 31.03.2017

Rs. In lakh

S.N.	States	2014-15		2015-16		2016-17	
		Recurring	No. of Beneficiaries	Recurring	No. of Beneficiaries	Recurring	No. of Beneficiaries
1	2	3	4	5	6	7	8
1	Andhra Pradesh	1260.00	1500	680.00	1620	680.40	1620
2	Arunachal Pradesh	50.40	120	120.80	120	50.40	120
3	Assam	0.00	0	0.00	0	0.00	0
4	Bihar	0.00	0	0.00	0	0.00	0
5	Chhattisgarh	4126.24	3500	1725.57	3735	1756.02	4181
6	Goa	0.00	0	0.00	0	0.00	0
7	Gujarat	2503.62	5961	3168.90	7545	3802.26	9053
8	Himachal Pradesh	95.00	220	88.20	210	88.20	210
9	Jammu & Kashmir	0.00	0	200.00	0	0.00	0
10	Jharkhand	504.00	1200	504.00	1200	806.40	1920
11	Karnataka	680.40	1620	1000.00	2380	999.60	2380
12	Kerala	388.50	925	350.00	833	221.76	528
13	Madhya Pradesh	3290.80	7833	3008.88	6872	3370.92	8026
14	Maharashtra	916.96	3600	1083.60	1810	1512.00	3600
15	Manipur	0.00	0	75.00	300	239.40	450
16	Meghalaya	0.00	0	0.00	0	0.00	0
17	Mizoram	100.00	200	345.45	320	168.00	400
18	Nagaland	200.34	477	200.34	439	183.96	438
19	Odisha	2683.29	5200	2142.00	4555	2242.80	5340
20	Rajasthan	1381.80	3290	1381.80	2274	1633.80	3890
21	Sikkim	320.30	502	300.00	349	300.30	715
22	Tamil Nadu	264.00	840	352.80	840	378.00	900
23	Telangana	2520.00	0	1272.00	4533	1344.00	3200
24	Tripura	655.20	1560	0.00	1595	730.80	1740
25	Uttar Pradesh	195.44	465	208.70	450	189.00	450
26	Uttarakhand	126.00	300	151.20	404	0.00	300
27	West Bengal	1049.16	2490	1049.16	2307	1049.16	2498
Total		23311.45	41803	19408.40	44691	21747.18	51959

**Annexure VIII referred to in reply to part (d) of Lok Sabha Unstarred Question No.111 for
17.7.2017 regarding “Tribal Welfare”.**

Funds Released & Utilized reported under SCA to TSP during 2014-15 to 2016-17.

(Rs. in lakh)

S.N.	States	2014-15		2015-16		2016-17	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	2	3	4	5	6	7	8
1	Andhra Pradesh	2937.82	2937.82	3500.00	3500.00	5000.42	1015.00
2	Assam	1788.59	1788.59	5844.00	0.00	3407.80	0.00
3	Bihar	403.00	403.00	1368.26	0.00	743.74	0.00
4	Chhattisgarh	9826.50	9826.50	10809.64	10808.46	11717.82	0.00
5	Goa	0.00	0.00	0.00	0.00	455.68	455.68
6	Gujarat	10382.74	10375.10	10566.50	8799.06	9488.00	0.00
7	Himachal Pradesh	997.99	997.99	475.00	475.00	1959.39	1463.80
8	J & K	0.00	0.00	2000.00	823.29	3671.61	0.00
9	Jharkhand	9571.11	9571.11	10000.00	10000.00	9820.75	0.00
10	Karnataka	3000.00	3000.00	4370.00	4370.00	5100.00	4515.26
11	Kerala	530.00	530.00	357.50	357.50	808.09	288.10
12	Madhya Pradesh	15274.22	15274.22	11501.21	8962.08	19236.61	0.00
13	Maharashtra	11726.19	11726.19	12514.91	12514.91	9547.00	2863.00
14	Manipur	1118.00	1118.00	1100.00	1100.00	2260.00	0.00
15	Odisha	14925.04	14925.04	14728.52	14728.52	11806.27	0.00
16	Rajasthan	8822.04	8822.04	10190.00	10190.00	11072.90	1582.82
17	Sikkim	520.25	520.25	353.00	353.00	1497.62	0.00
18	Tamil Nadu	217.33	217.33	0.00	0.00	600.00	0.00
19	Telangana	3541.00	3541.00	4000.00	4000.00	3845.35	3845.35
20	Tripura	1183.94	1183.94	2400.07	2400.07	1345.76	0.00
21	Uttarakhand	805.83	258.32	0.00	0.00	0.00	0.00
22	Uttar Pradesh	697.79	96.49	905.51	0.00	121.92	0.00
23	West Bengal	5730.00	5730.00	6233.00	5586.00	5995.50	0.00
	Total	103999.38	102842.93	113217.12	98967.89	119502.23	16029.01

Statement showing fund released and Utilization reported under Article 275(1) of Constitution in last three years

(Rs.in Lakh)

S.N	States	2014-15		2015-16		2016-17	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	2	3	4	5	6	7	8
1	Andhra Pradesh	2139.00	2139.00	5500.00	5500.00	2869.43	1773.09
2	Arunachal Pradesh	1880.40	1880.40	3000.80	3000.80	6580.53	0.00
3	Assam	0.00	0.00	0.00	0.00	844.12	0.00
4	Bihar	586.00	586.00	0.00	0.00	1467.58	0.00
5	Chhattisgarh	10778.00	10778.00	11904.31	11428.46	10488.52	0.00
6	Delhi	65.00	0.00	0.00	0.00	0.00	0.00
7	Goa	0.00	0.00	400.00	0.00	450.00	0.00
8	Gujarat	8592.45	8592.45	11680.00	9975.09	9739.02	3802.26
9	Himachal Pradesh	190.99	190.99	523.20	523.20	1595.87	1595.87
10	Jammu & Kashmir	0.00	0.00	2000.00	1400.00	3539.66	0.00
11	Jharkhand	9873.00	9873.00	12202.96	12202.96	9489.38	0.00
12	Karnataka	4880.40	4880.40	6300.00	6300.00	4664.00	2889.95
13	Kerala	748.94	748.94	1085.44	650.00	695.58	412.86
14	Madhya Pradesh	17321.42	15041.85	14845.15	14845.15	14971.43	0.00
15	Maharashtra	11701.29	11701.29	13374.00	13374.00	11536.53	2307.31
16	Manipur	1600.01	1600.01	1216.00	865.22	1694.40	239.40
17	Meghalaya	2334.03	2162.53	1507.68	581.00	1576.21	0.00
18	Mizoram	1877.78	1877.78	3617.37	3617.37	1927.49	1927.49
19	Nagaland	2067.15	2067.15	5469.34	0.00	6368.00	0.00
20	Odisha	12728.22	12728.22	15200.00	15200.00	11954.96	0.00
21	Rajasthan	9755.92	9755.92	11000.00	11000.00	10341.39	2028.28
22	Sikkim	370.30	370.30	1250.30	400.30	1147.00	0.00
23	Tamil Nadu	639.60	639.60	852.80	352.80	798.24	0.00
24	Telangana	3894.40	3894.40	6090.00	6090.00	3608.05	3608.05
25	Tripura	1218.99	1218.99	1600.68	1600.68	1280.99	535.24
26	Uttar Pradesh	743.49	743.49	1514.74	168.30	1138.62	0.00
27	Uttarakhand	1530.36	491.42	92.02	92.02	0.00	0.00
28	West Bengal	5747.00	5747.00	7000.00	7000.00	5814.37	0.00
Grand Total		113264.14	109709.13	139226.79	126167.35	126581.37	21119.80

Statement of budgetary allocation made and funds utilized, during each of the last three years, State/ UT wise for Hostels scheme

(Rs. in lakh)

Sl. No	State/ UT/University	2014-15		2015-16		2016-17	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Arunachal Pradesh	0.00	0.00	400.00	0.00	0.00	0.00
2	Chhattisgarh	0.00	0.00	1221.74	0.00	0.00	0.00
3	Himachal Pradesh	380.47	380.47	0.00	0.00	0.00	0.00
4	Kerala	1949.63	0.00	0.00	0.00	0.00	0.00
5	Madhya Pradesh	1305.00	0.00	0.00	0.00	0.00	0.00
6	Manipur	0.00	0.00	0.00	0.00	1283.65	0.00
7	Maharashtra	1031.00	0.00	0.00	0.00	0.00	0.00
8	Nagaland	0.00	0.00	1798.45	1002.50	0.00	0.00
9	Rajasthan	0.00	0.00	3393.97	1427.65	595.35	0.00
10	Sikkim	460.29	0.00	0.00	0.00	0.00	0.00
11	Tripura	1797.62	953.76	0.00	0.00	0.00	0.00
12	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00	0.00	0.00	0.00
13	Mizoram University	195.01	195.01	59.73	0.00	0.00	0.00
14	National Law School of India University, Bangalore	0.00	0.00	61.94	0.00	0.00	0.00
15	JLN Krishi Vishva Vidyalaya, Jabalpur	0.00	0.00	0.00	0.00	43.32	0.00
16	Rajiv Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	0.00	0.00	77.68	0.00
	Total	7424.01	1529.24	6935.83	2430.15	2000.00	0.00

STATEMENT SHOWING THE AMOUNT RELEASED TO STATES/NGOs UNDER THE SCHEME 'DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs)' DURING 2014-15 TO 2016-17.

(Rs. in Lakh)

S. No	Name of the State / UT	Name of Implementing Agency States / NGOs	2014-15	2015-16	2016-17
1	Andhra Pradesh	Govt. of Andhra Pradesh	2000.000	3240.000	5105.000
2	Andaman & Nicobar Islands	Andaman Adim Janjati Vikas Samiti, A & N Islands	0.000	0.000	100.000
	Bihar	Govt. of Bihar	0.000	0.000	342.865
4	Chhattisgarh	1) Govt. of Chattisgarh	2212.020	1809.630	1230.000
		2) VISHWAS, Narayanpur, Distt. Bastar	8.560	0.000	0.000
		3) Ramakrishna Mission Ashram, Naryanpur, Distt. Bastar	3.170	0.000	0.000
5	Gujarat	Govt. of Gujarat	1091.000	898.100	779.120
6	Jharkhand	1) Govt. of Jharkhand	0.000	1575.000	3120.000
		2) Bharat Sewa Ashram Sangha, Sonari, Jamshedpur	221.908	0.000	221.414
		3) Bharat Sevashram Sangha, Pakur	72.140	0.000	0.000
		4) Bharat Sevashram Sangh, Barajuri, Via-Ghatsila, Jharkhand	0.000	52.379	0.000
		5) Bharat Sevashram Sangha, Deogarh, Jharkhand	7.278	0.000	0.000
7	Kerala	Govt. of Kerala	600.000	0.000	100.000
8	Karnataka	1) Govt. of Karnataka	0.000	800.000	136.000
		2) Swami Vivekanada Youth Movement, Hanchipura Road, Saragur, Tal. - H.D. Kote, Distt. - Mysore - 571 121, Karnataka	8.580	36.303	0.000
9	Madhya Pradesh	1) Govt. of Madhya Pradesh	4272.940	4491.920	10460.400
		2) Bonded Liberation Fund, New Delhi (H.Qrs.)	0.000	0.000	0.000
		3) Sewa Bharathi, Bhopal	0.000	0.000	0.000
10	Maharashtra	1) Govt. of Maharashtra	1900.000	0.000	2077.000
		2) Maharogi Sewa Samiti, Warora (Lok Biradari Prkalp), Hemalkasa, PO-Bhamragad, Distt-Gadchiroli, Pin - 442710, M.S.	0.000	0.000	0.000
11	Manipur	Govt. of Manipur	47.500	100.000	329.000
12	Odisha	Govt. of Orissa	2500.000	3373.920	1379.000
13	Rajasthan	Govt. of Rajasthan	1500.000	1076.090	1331.000
14	Tamil Nadu	Govt. of Tamil Nadu	0.000	1048.145	3055.000
		2) Nilgiris Adiwasi Welfare Association, Kotagiri, Nilgiris	128.349	70.748	0.000
15	Tripura	Govt. of Tripura	826.540	895.560	2250.000
16	Telangana	Govt of Telangana	600.000	1439.035	1139.000
17	Uttar Pradesh	Govt of Uttar Pradesh	0.000	0.000	0.000
18	Uttrakhand	Govt. of Uttrakhand	0.000	0.000	292.480
19	West Bengal	Govt. of West Bengal	0.000	447.600	574.000
		GRAND TOTAL	17999.985	21354.430	34021.279

STATEMENT SHOWING THE AMOUNT RELEASED TO NGOs UNDER THE SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs) DURING 2014-15 TO 2016-17

(Rs. in Lakh)

S. No	Name of the State / UT	Name of Implementing Agency States / NGOs	2014-15	2015-16	2016-17
1	Chhattisgarh	VISHWAS, Narayanpur, Distt. Bastar	8.560	0.000	0.000
		Ramakrishna Mission Ashram, Naryanpur, Distt. Bastar	3.170	0.000	0.000
2	Jharkhand	Bharat Sewa Ashram Sangha, Sonari, Jamshedpur	221.908	0.000	221.414
		Bharat Sevahsram Sangha, Pakur	72.144	0.000	0.000
		Bharat Sevashram Sangh, Barajuri, Via-Ghatsila, Jharkhand	0.000	52.379	0.000
		Bharat Sevashram Sangha, Deogarh, Jharkhand	7.278	0.000	0.000
3	Karnataka	Swami Vivekanada Youth Movement, Hanchipura Road, Saragur, Tal. - H.D. Kote, Distt. - Mysore - 571 121, Karnataka	8.584	36.303	0.000
4	Tamil Nadu	Nilgiris Adiwasi Welfare Association, Kotagiri, Nilgiris	128.349	70.748	0.000
		GRAND TOTAL	449.993	159.430	221.414

STATEMENT SHOWING THE AMOUNT RELEASED TO STATES UNDER THE CENTRAL SECTOR SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (EARLIER KNOWN AS SCHEME OF DEVELOPMENT OF PRIMITIVE TRIBAL GROUPS, PTGs) (PVTGs) DURING 2014-15 TO 2016-17

(Rs. in Lakh)

S. No.	Name of the State / UT	2014-15	2015-16	2016-17
1	Andhra Pradesh	2000.000	3240.000	5105.000
2	Bihar	0.000	0.000	342.865
3	Chhattisgarh	2212.020	1809.630	1230.000
4	Gujarat	1091.000	898.100	779.120
5	Jharkhand	0.000	1575.000	3120.000
6	Kerala	600.000	0.000	100.000
7	Karnataka	0.000	800.000	136.000
8	Madhya Pradesh	4272.940	4491.920	10460.400
9	Maharashtra	1900.000	0.000	2077.000
10	Manipur	47.500	100.000	329.000
11	Odisha	2500.000	3373.920	1379.000
12	Rajasthan	1500.000	1076.090	1331.000
13	Tamil Nadu	0.000	1048.145	3055.000
14	Tripura	826.540	895.560	2250.000
15	Telangana	600.000	1439.035	1139.000
16	Uttar Pradesh	0.000	0.000	0.000
17	Uttarakhand	0.000	0.000	292.480
18	West Bengal	0.000	447.600	574.000
19	Andaman & Nicobar Islands	0.000	0.000	100.000
		17550.000	21195.000	33799.865

Details of Funds released under the Scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs.

(Amount in Rs)

Sl. No.	Name of the State	2014-15	2015-16	2016-17
1	Andhra Pradesh	3443334	25263164	16058361
2	Arunachal Pradesh	44975364	9569894	45605089
3	Assam	8755425	5785170	13766060
4	Chhattisgarh	4943900	1620270	6596669
5	Gujarat	21372227	4338188	11193835
6	Himachal Pradesh	17074044	0	27733860
7	Jharkhand	65726048	20519422	40575895
8	Jammu & Kashmir	4035911	0	0
9	Karnataka	24888744	22725348	38909904
10	Kerala	9907370	9625460	11355052
11	Madhya Pradesh	10189512	6654020	15278404
12	Maharashtra	19697375	3377213	20295458
13	Manipur	21091546	6346350	39406207
14	Meghalaya	67215218	27479208	60692770
15	Mizoram	4039560	0	4016475
16	Nagaland	3215437	0	0
17	Odisha	30398337	19079568	45737410
18	Rajasthan	8331000	3182749	6783268
19	Sikkim	2564384	5454113	5205330
20	Tamil Nadu	3509519	1181790	3891019
21	Telangana	2375010	1976326	63786629
22	Tripura	1715310	1582470	6602040
23	Uttarakhand	11866736	1766858	11263873
24	Uttar Pradesh	6904581	2218403	3448897
25	West Bengal	45252818	37791760	31533450
26	Delhi	1511290	0	907171
	Grand Total	445000000	217537744	530643126

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts

(Amount in Rs)				
S. No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	5207920	193107731	27094085
2	Arunachal Pradesh	4271709	0	0
3	Chhattisgarh	3925448	0	3963499
4	Gujarat	194219225	171232411	285792943
5	Jharkhand	4442520	2107200	0
6	Madhya Pradesh	57103228	14357845	42004939
7	Maharashtra	3600400	0	15838410
8	Odisha	26507661	104081259	192941396
9	Rajasthan	9665119	0	14877810
10	Telangana	41056770	48075810	71975792
Total		350000000	532962256	654488874

Details of Funds released under the Scheme of Vocational Training in Tribal Areas.

(Amount in Rs.)				
Sl. No.	Name of the State	2014-15	2015-16	2016-17
1	Assam	7232000	0	9300000
2	Karnataka	6360000	0	0
3	Meghalaya	3044800	0	0
4	Nagaland	10392000	0	2448000
5	Tamil Nadu	0	0	3120000
Grand Total		27028800	0	14868000

Details of Fund Released to State Governments/UT Administrations utilization and beneficiaries thereof under the Scheme of Post Matric Scholarship for ST students during 2014-15 to 2016-17

(Rs. in lakh)

Sl. No.	NAME OF STATE/UT	2014-15			2015-16			2016-17		
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized (provisional)	Beneficiaries (provisional)
1	Andaman & Nicobar Islands	0.75	0.00	148	0.00	0.00	0	0.00	0.00	0
2	Andhra Pradesh	5070.01	5070.01	82091	1986.82	1986.82	49239	9777.62	9777.62	65173
3	Arunachal Pradesh	2.29	2.29	630	1137.61	1137.61	0	1136.32	1136.32	22564
4	Assam	1114.00	1114.00	102800	6748.28	6748.28	116693	266.65	0	0
5	Bihar	23.00	23.00	6463	0.00	0.00	0	0.00	0	0
6	Chhattisgarh	4066.75	4066.75	139447	4764.83	1007.59	148660	2674.82	2674	46426
7	Daman & Diu	1.00	0.00	320	0.00	0.00	0	53.63	53.63	328
8	Goa	2.00	2.00	1332	356.00	356.00	4270	645.00	645	1924
9	Gujarat	3929.23	3929.23	218570	5520.40	5520.40	163989	22040.27	22040.27	227000
10	Himachal Pradesh	237.00	237.00	5189	1350.00	1350.00	8079	931.36	931.36	3739
11	Jammu & Kashmir	2494.17	2494.17	21000	2494.17	2494.17	21000	2587.84	1565.65	13846
12	Jharkhand	4927.23	4927.23	81768	0.00	0.00	0	8148.39	6600	63029
13	Karnataka	3691.00	3691.00	134988	5839.00	5839.00	140891	8540.00	8540	0
14	Kerala	647.00	647.00	13225	0.00	0.00	0	3122.00	3122	15834
15	Madhya Pradesh	2385.00	2385.00	188145	3065.00	3065.00	197176	13054.00	13054	249477
16	Maharashtra	7451.83	7451.83	175000	5209.83	5209.83	175000	22092.28	22083.48	163321
17	Manipur	3615.48	3615.48	57828	3588.00	3588.00	66928	3385.20	961.81	59995
18	Meghalaya	438.00	438.00	79011	3274.61	3274.61	74608	3189.00	2881.18	54900
19	Mizoram	4501.15	4423.18	62410	4927.91	4927.91	57330	4267.52	3970.09	40815
20	Nagaland	2329.59	2329.59	40133	2646.34	2646.34	45140	1344.00	0	44402
21	Odisha	4512.00	4512.00	130960	4050.00	4050.00	165100	15556.48	15556.48	181183
22	Rajasthan	6440.00	6440.00	246249	10890.43	10890.43	275669	9800.00	8381.44	65535
23	Sikkim	414.00	414.00	2705	400.00	400.00	3053	938.16	938.16	2605
24	Tamil Nadu	44.00	44.00	11092	2266.86	2266.86	20060	3061.85	3054.40	22673
25	Telangana	12329.88	12329.88	171329	9650.00	9650.00	171329	11483.00	11483	112236
26	Tripura	974.82	974.82	22261	1700.00	1361.04	28374	1323.90	1323.90	21001
27	Uttar Pradesh	56.00	56.00	7500	0.00	0.00	0	1057.50	930.00	5322
28	Uttarakhand	164.00	164.00	25269	900.00	900.00	27796	5090.57	3814.57	0
29	West Bengal	237.00	237.00	79230	2948.46	2948.46	73357	0	0	44492
	Total	72098.18	72018.46	2107093	85714.55	81618.35	2033741	155567.37	145518.36	1527820

Details of Fund Released to State Governments/UT Administrations utilization and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2014-15 to 2016-17

(Rs in lakh)

Sl.No	Name of the State/UT	2014-15			2015-16			2016-17		
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised (provisional)	Beneficiaries (provisional)
1	Andaman & Nicobar	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
2	Andhra Pradesh	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00	24829
3	Arunachal Pradesh	0.00	0.00	0	0.00	0.00	0	0.00	0.00	2594
4	Assam	0.00	0.00	0	0.00	0.00	0	321.33	0.00	0
5	Bihar	688.60	688.60	40700	375.00	0.00	37095	0.00	0.00	0
6	Chhattisgarh	3718.00	3125.00	228626	3607.00	3607.00	225705	2534.15	0.00	207956
7	Dadra & Nagar Haveli	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
8	Daman & Diu	0.00	0.00	0	0.00	0.00	0	0.00	0.00	2264
9	Goa	0.00	0.00	0	0.00	0.00	0	52.64	52.64	3721
10	Gujarat	3750.00	3750.00	200000	3745.76	3745.76	138465	80.81	80.81	189000
11	Himachal Pradesh	73.00	51.12	3996	96.12	0.00	5798	51.21	44.52	1965
12	Jammu & Kashmir	0.00	0.00	0	700.00	0.00	37813	0.00	0.00	6131
13	Jharkhand	1613.00	0.00	93533	0.00	0.00	0	0.00	0.00	19464
14	Karnataka	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
15	Kerala	0.00	0.00	0	300.00	0.00	30010	796.40	771.40	14464
16	Madhya Pradesh	0.00	0.00	0	4300.00	4300.00	364167	0.00	0.00	344988
17	Maharashtra	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
18	Manipur	496.05	0.00	40126	0.00	0.00	0	867.38	612.34	22401
19	Meghalaya	0.00	0.00	0	0.00	0.00	0	0.00	0.00	3273
20	Mizoram	0.00	0.00	0	0.00	0.00	0	336.36	0.00	10072
21	Nagaland	0.00	0.00	0	851.47	0.00	42048	0.00	0.00	18780
22	Odisha	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	3376.36	22283
23	Rajasthan	2383.34	0.00	187508	0.00	0.00	0	0.00	0.00	0
24	Sikkim	7.80	0.00	408	0.00	0.00	0	0.00	0.00	272
25	Tamil Nadu	0.00	0.00	0	600.00	600.00	15750	0.00	0.00	12209
26	Telangana	745.52	0.00	105672	0.00	0.00	0	0.00	0.00	28966
27	Tripura	678.75	678.75	44598	1303.60	435.21	53516	0.00	0.00	16723
28	Uttar Pradesh	0.00	0.00	9869	0.00	0.00	0	0.00	0.00	0
29	Uttarakhand	19.82	19.82	0	107.00	107.00	0	0.00	0.00	0
30	West Bengal	0.00	0.00	0	0.00	0.00	0	0.00	0.00	28786
	Total	20070.88	14210.29	1234149	22868.95	19677.97	1251212	8416.64	4938.07	981141

Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas scholarship (NOS) during 2014-15 to 2016-17

(Rs. in lakhs)

2014-15			2015-16			2016-17(As on 31.03.2017)		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
99.13	99.13	21	39.04	39.04	15	39.00	39.00	9

Details of Funds Released to University Grants Commission under the scheme of National Fellowship Scheme for ST students (NFS) during 2014-15 to 2016-17.

(Rs. in lakhs)

2014-15			2015-16			2016-17 (As on 31.03.2017)		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
0.00	0.00	3335	3138.76	3000.00	1408	7312.25	4512.25	2197

Details of Funds Released to National Fellowship and Scholarship for Higher Education for ST students during 2014-15 to 2016-17

(Rs. in Lakhs)

2014-15		2015-16		2016-17 (As on 31.03.2017)	
Fund released	Beneficiaries	Fund released	Beneficiaries	Fund released	Beneficiaries
1849.85	1850	1552.32	1017	687.75	490

Institutional Support for Marketing and Development of Tribal Products/Produce under the scheme funds are released to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) and State Tribal Development Cooperative Corporation (STDCC)

TRIFED
(Rs. in crores)

Year	Budget Estimates	Revised Estimate	Amount Expenditure
2014-15	35.00	35.00	30.82
2015-16	35.00	35.00	30.26
2016-17	39.00	39.00	39.00

Grant-in-Aid to STDCCs for MFP Operations

(Rs.in crores)

Year	Budget Estimates	Revised Estimate	Amount Expenditure
2014-15	15.00	11.09	11.09
2015-16	15.00	5.00	4.59
2016-17	10.00	10.00	10.00

Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP

(Rs.in crores)

Year	Budget Estimates	Revised Estimate	Amount Expenditure
2014-15	317.00	100.00	100.00
2015-16	307.00	143.00	106.73
2016-17	158.00	3.00	2.00

Details of funds released under the scheme of assistance to 'National/ State Scheduled Tribes Finance & Development Corporations (STFDCs)' for last three years

(Rs. in crore)

Year	Budget Estimate	Revised Estimate	Expenditure	
			NSTFDC	STFDCs
2014-15	70.00	70.00	41.00	29.00
2015-16	70.00	63.33	63.11	0.22
2016-17	70.00	60.00	60.00	0.00